

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2944
ANSWERED ON:06.08.2015
Non-Availability of Coal
Sigrival Shri Janardan Singh

Will the Minister of COAL be pleased to state:

- (a) whether the medium and small scale enterprises have been affected due to non-availability of coal in the country and if so, the details thereof;
- (b) whether the Coal India Limited (CIL) has held a meeting with the State Governments recently for the purpose of supply of coal to medium and small scale enterprises; and
- (c) if so, the details and the findings thereof?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a): As per the New Coal Distribution Policy (NCDP), 2007, the medium and small scale industries whose requirement is less than 4200 tonnes per annum are required to take coal through State Agencies nominated by the respective State Governments. An aggregate of three million tonnes of coal is made available for this purpose. This quantity is allotted amongst various States/UTs depending on past trends. Coal India Limited (CIL) has not received any complaint of medium and small scale enterprises affected due to this arrangement.

(b)&(c): A meeting was held on 19.06.2015 by CIL, Kolkata which representatives of State nominated agencies of Madhya Pradesh, Chhattisgarh, Karnataka, Odisha, Assam and Telangana attended.

Various issues such as expediting the signing of FSA, timely raising of coal bills, carrying out regular reconciliation of accounts, expediting the refund, settling of old dues, grade of coal supplied, making FSA"s for two years subject to the period for which nomination is received etc. were discussed in this meeting.
